

ITEM NO.109

COURT NO.3

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2320/2009

CHHANABHAI NANUBHAI PATEL

Appellant(s)

VERSUS

MANUBHAI AKHUBHAI PATEL (DEAD) THR. LRS. & ORS.

Respondent(s)

(with interim relief and office report)

Date : 31/05/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE AMITAVA ROY  
(VACATION BENCH)

For Appellant(s) Mr. D.N. Ray, Adv.  
Ms. Hemantika Wahi, AOR

For Respondent(s) Mr. Abhijat P. Medh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On the prayer made by learned counsel appearing for the  
respondents, list after Summer Vacation.

(R.NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master